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O.A. 340/90.

8-7-91

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Present : None for the applicant.

Mr. Romesh Chaturam proxy counsel
for Mr. Shyam Moriani, counsel for
the respondents.

Applicant was not present on the
last two dates also. The O.A. is dismissed
in default for non-prosecution.

Kaushal Singh
(Ram Pal Singh)
Vice Chairman (S)

Kaushal
(Kaushal Kumar)
Vice Chairman (A)